NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28 2-2017. 51-03-2013-

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
-	92/16	Hearing	397/398	Kasturi Rabindranath Pai Vs Union Home Products Ltd & 2 others
SL.NO. NAM	IE (IN CAPIT	AL) D	ESIGNATION	

&				
PHONE NUMBER	REPRESENTATIO	ON BY WHOM	SIGNATURE	
	(Petitioner	Respondent)		

Applicant: MT. Kasteeri Rabindrowath Pai Lepesented by G.V. Srinivasa Muxty, practising company Socretary Vg. union Home problects Utol, 200 V.D.

G. V. SRIW/ VASA MURETITY M: 9845216298

ORDER

Heard PCS for Petitioner. For consideration post on 09/03/2017.

Member (J)

Member (T)